PART-V

NOTIFICATION

DatedKohima, 27th June 2018.

No.LAW/BILL/6-14/2018 :::: The Nagaland Appropriation (No. 1) Act, 2018 (Act No. 3 of 2018) duly assented by the Hon'ble Governor of Nagaland is published herewith for general information.

Sd/-IMTIAKUM Deputy Secretary to the Govt. of Nagaland.

AN ACT

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Nagaland to the services of the year ending on the thirty first day of March, 2018.

It is hereby enacted in the Sixty Ninth year of the Republic of India as follows.

Short Title and Commencement

1. This Act may be called the Nagaland Appropriation (No. 1) Act, 2018.

Withdrawal of 7 2074,48,33,000/(Rupees two thousand seventy four crore forty eight lakh thirty three thousand only) from and out of the Consolidated Fund of the State of Nagaland for Financial Year 2017-2018.

2. From and out of the Consolidated Fund of the State of Nagaland there may be paid and applied further sums not exceeding those specified in the Schedule amounting in the aggregate to the sum of ₹ 2074,48,33,000/- (Rupees two thousand seventy four errore forty eight lakh thirty three thousand only) towards defraying the several charges which will come in course of payment during the year ending on the thirty first day of March, 2018 in respect of services specified in Column (4) of the Schedule.

Appropriation

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Nagaland by this Act shall be appropriated for the services and purpose expressed in the Schedule in relation to the year ending on the thirty first day of March, 2018.

THE NAGALAND APPROPRIATION (NO. 1) ACT, 2018

(Rs. in Lakhs)

	(Rs. in Lakhs)					
Demand /Appropriation, Service & ਉਪਾposes		Soction	Voted by the Assembly	Charged on the Consolidated Fund	Total	
		1	. 2	3	4	
1	State Legislature	REVENUE	1599.13	164.27	1763.40	
2	Head of State	REVENUE		65.71	65.71	
3	Council of Ministers	REVENUE	609.66		609.66	
4	Administration of Justice	REVENUE	1779.54	55.00	1834.54	
		CAPITAL	438.66	-	438.86	
5 .	Election	REVENUE	2984.18		2984.18	
6	Land Revenue	REVENUE	0.48		0.48	
7	State Excise	REVENUE	144.23		144.23	
8	Sales Tax	REVENUE	198.19)	198.19	
9	Taxes on Vehicle	REVENUE	346.19		346.19	
10	Public Service Commission	REVENUE		38.68	38.68	
11	District Administration	REVENUE	651.12		851,12	
12	Treasuries and Accounts Administration	REVENUE	189.26	5	189.26	
13	Village Guards	REVENUE	111.5	1	111.51	
14	Jails	REVENUE	280.79		280,79	
15	Vigilance Commission	REVENUE	53.50		53.50	
	State Guest Houses	REVENUE	264.89		264.89	
16		CAPITAL	417.33	3	417.33	
17	State Lotteries	REVENUE	28.10		28.10	
19	Rajya Sainik Board	REVENUE	16.93	2	16.92	
21	Relief of Distress caused by Natural Calamities	REVENUE	2287.5	0	2287.50	
22	Civil Supplies	REVENUE	4880.3	5	4880.3	
		CAPITAL	427.1	2	427.12	
25	Land Records and Survey	REVENUE	21.0	1	21.0	
26	Civil Secretariat	REVENUE	4200.5	8	4200.5	

IRS	in	Lakhs
(1,100		Lanino

				(Rs. in Lakhs)			
De	emand /Appropriation, Service & Purposes	Section	Voted by the Assembly	Charged on the Consolidated Fund	Total		
-28	Civil Police	REVENUE	10057.07		10057.07		
29	Stationery and Printing	REVENUE	108.00		108.00		
30	Administrative Training Institute	REVENUE	16.51		16.51		
31	School Education	CAPITAL	1644.39		1644.39		
32	Higher Education	CAPITAL	578.02		578.02		
33	Youth Resources and Sports	REVENUE	566.37		566.37		
		CAPITAL	3037:83		3037.83		
24	Art and Culture and Gazetteers	REVENUE	270.68		270.68		
34		CAPITAL	670.10		670.10		
25	Medical, Public Health and	REVENUE	3035.84	}	3035.84		
35	Family Welfare	CAPITAL	3648.04		3648.04		
	Urban Development	REVENUE	175.83	3	175.83		
36		CAPITAL	6069.03	3	6069.03		
37	Municipal Administration .	CAPITAL	7215.8	3	7215.88		
	Information and Public Relations	REVENUE	411.3	8	411.38		
38		CAPITAL	303.4	2	303.42		
39	Tourism	REVENUE	547.7	2	547.72		
41	Labour	REVENUE	41.3	0	41.30		
42	Rural Development	REVENUE	56085.4	4	56085.44		
		REVENUE	7551.9	8	7551.98		
43	Social Security and Welfare	CAPITAL	439.4	5	439.45		
		REVENUE	47.5	0	47.50		
44	Evaluation .	CAPITAL	34.8	39	34.89		
15	Canacolian	REVENUE	220.9)2	220.93		
45	Co-operation	REVENUE		25	108.2		
46	Statistics Legal Metrology and Consumer			07	95.0		
47	Protection				5021.1		
48	Agriculture	REVENUE			1893.6		
		CAPITAL	1893.		658.3		
	Soil and Water Conservation	REVENUE			100.0		
49		CAPITAL	100.	00	100.0		

(Rs. in Lakhs)

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De	mand /Appropriation, Service & Purposes	Section	Voted by the Assembly	Charged on the Consolidated Fund	Total
73	State Institute of Rural Development	REVENUE	39.98		39.98
	Mechanical Engineering	REVENUE	172.19		172.19
74		CAPITAL	50.00		50.00
	Women Welfare	REVENUE	268.72		268.72
76		CAPITAL	222.22		222.22
	Development of Underdeveloped Areas	REVENUE	1247.90		1247.90
77		CAPITAL	714.92		714.92
78	Technical Education	REVENUE	433.47	1	433.47
79	Border Affairs	REVENUE	388.14	1	388.14
80.	State Information Commission	REVENUE		44.11	44.11
	Information Technology and Communication	REVENUE	100.24	4	100.24
81		CAPITAL	500.00	0	500.00
	New and Renewable Energy	REVENUE	40.4	5	40.45
82		CAPITAL	242.2	2	242.22
	GRAND TOTAL		207080.5	6 367.77	207448.33
	CAPITAL		75955.3	5	75955.38
	REVENUE		131125.2		131492.98